

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1569
(TO BE ANSWERED ON 19.12.2018)

CIVIL SERVICE OFFICERS

1569. SHRI KESINENI NANI:

Will the **PRIME MINISTER** be pleased to state:

- (a) the sanctioned strength and the actual number of officers in position in the civil services, State-wise;
- (b) the reasons for the undermanning of the services; and
- (c) the steps taken by the Government to fill up the posts of officers from the central services after the bifurcation of Andhra Pradesh?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

- (a): The data of Indian Administrative Service (IAS) and Indian Police Service (IPS) is maintained by Department of Personnel & Training and Ministry of Home Affairs respectively. The details of sanctioned strength and the actual number of officers in position in IAS and IPS as on 01.01.2018 are attached as Annexure – I & II respectively. The data in respect of other Central Services is not centrally maintained.
- (b): Vacancies in a service are caused due to factors such as retirement, resignation, death, removal from service etc. All these factors are recurring in nature and relative with the rate of recruitment. The occurrence of vacancies and its filling up is an ongoing process.
- (c): The shortfall in various cadres of IAS and IPS is a pan India phenomenon. To address the problem the Government has increased over the years, annual intake of IAS & IPS officers under Direct Recruitment Quota. In promotion quota prompt actions have been taken for holding of Selection Committee Meeting for appointment by promotion/selection of State Service Officers in IAS and IPS.

ANNEXURE-I

Annexure-I mentioned in reply to part (a) of Lok Sabha Unstarred Question No. 1569 asked by Shri Kesineni Nani to be replied on 19.12.2018 regarding "Civil Service Officers"

Cadre wise strength of Indian Administrative Service (IAS) as on 01.01.2018

Sr No.	Cadre	Total Authorized Strength	Total officers in Position as on 1.1.2018
1	AGMUT	337	285
2	Andhra Pradesh	239	161
3	Assam-Meghalaya	263	216
4	Bihar	342	235
5	Chhattisgarh	193	161
6	Gujarat	297	247
7	Haryana	205	148
8	Himachal Pradesh	147	120
9	Jammu & Kashmir	137	86
10	Jharkhand	215	140
11	Karnataka	314	220
12	Kerala	231	156
13	Madhya Pradesh	439	361
14	Maharashtra	361	320
15	Manipur	115	94
16	Nagaland	94	68
17	Odisha	237	201
18	Punjab	221	189
19	Rajasthan	313	248
20	Sikkim	48	39
21	Tamil Nadu	376	313
22	Telangana	208	142
23	Tripura	102	72
24	Uttar Pradesh	621	511
25	Uttarakhand	120	91
26	West Bengal	378	280
	TOTAL	6553	5104

ANNEXURE-II

Annexure-II mentioned in reply to part (a) of Lok Sabha Unstarred Question No. 1569 asked by Shri Kesineni Nani to be replied on 19.12.2018 regarding "Civil Service Officers"

Cadre wise strength of Indian Police Service (IPS) as on 01.01.2018

Sr No.	Cadre	Total Authorized Strength	Total officers in Position as on 1.1.2018
1	AGMUT	309	256
2	Andhra Pradesh	144	118
3	Assam-Meghalaya	188	159
4	Bihar	242	197
5	Chhattisgarh	142	92
6	Gujarat	208	166
7	Haryana	144	115
8	Himachal Pradesh	94	79
9	Jammu & Kashmir	147	87
10	Jharkhand	149	125
11	Karnataka	215	174
12	Kerala	172	127
13	Madhya Pradesh	305	266
14	Maharashtra	302	253
15	Manipur	89	69
16	Nagaland	75	56
17	Odisha	188	119
18	Punjab	172	141
19	Rajasthan	215	194
20	Sikkim	32	29
21	Tamil Nadu	263	221
22	Telangana	139	99
23	Tripura	69	54
24	Uttar Pradesh	517	426
25	Uttarakhand	73	63
26	West Bengal	347	287
	TOTAL	4940	3970